

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1053**

**TO BE ANSWERED ON THE 24<sup>th</sup> JULY, 2018/SHRAVANA 2, 1940 (SAKA)**

**ILLEGAL ARMS TRADING**

**1053. SHRI KRUPAL BALAJI TUMANE:  
SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRIMATI REKHA VERMA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has taken cognizance of the rising incidents of illegal arms trading in the country;**

**(b) if so, the details thereof;**

**(c) whether the Government is aware that fake licences are prepared to sell arms and ammunitions illegally in the country;**

**(d) if so, the details thereof;**

**(e) whether the Government has developed any mechanism to check illegal trade of arms in the country; and**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (b): The State/UT wise details of number of unlicensed / improvised / crude / country made arms for the period 2014-2016 are at Annexure-A**

**(c) & (d): As per records, two unauthorized licences were cancelled in August 2017 in Jammu & Kashmir. Further, a gang involved in making fake licences was busted by ATS Rajasthan, and criminal cases against the culprits under relevant sections of IPC and the Arms Act, 1959 were registered at police station SOG Jaipur and Sukher, Udaipur, Rajasthan respectively. Also, Delhi Police have busted a number of gangs indulging in manufacturing and transporting of illicit firearms in Delhi and NCR.**

**(e) & (f): As Police and Public Order are State subjects, the cases of illegal possession of arms and making of fake licences are dealt by the respective State Governments under the relevant provisions of IPC and the Arms Act, 1959.**

**This Ministry has issued necessary directives and guidelines to the State/UTs in above regard. Besides, this Ministry is maintaining a National Data Base of Arms Licences to keep the procedure of arms licensing under close observation and monitoring. A Unique Identification Number (UIN) is generated in the national data base for each licensee.**

**Statement on number of Un-licensed / improvised / crude / country made arms seized during 2014-2016**

| SL | State/UT                 | 2014         | 2015         | 2016         |
|----|--------------------------|--------------|--------------|--------------|
| 1  | Andhra Pradesh           | 62           | 103          | 24           |
| 2  | Arunachal Pradesh        | 42           | 1            | 9            |
| 3  | Assam                    | 322          | 360          | 307          |
| 4  | Bihar                    | 1790         | 2006         | 2214         |
| 5  | Chhattisgarh             | 225          | 216          | 312          |
| 6  | Goa                      | 0            | 4            | 3            |
| 7  | Gujarat                  | 560          | 507          | 494          |
| 8  | Haryana                  | 1451         | 1711         | 1799         |
| 9  | Himachal Pradesh         | 4            | 5            | 7            |
| 10 | Jammu & Kashmir          | 142          | 325          | 150          |
| 11 | Jharkhand                | 343          | 455          | 471          |
| 12 | Karnataka                | 72           | 83           | 102          |
| 13 | Kerala                   | 77           | 155          | 127          |
| 14 | Madhya Pradesh           | 3228         | 1933         | 3709         |
| 15 | Maharashtra              | 788          | 628          | 865          |
| 16 | Manipur                  | 50           | 23           | 29           |
| 17 | Meghalaya                | 18           | 38           | 61           |
| 18 | Mizoram                  | 12           | 31           | 7            |
| 19 | Nagaland                 | 329          | 200          | 111          |
| 20 | Odisha                   | 241          | 192          | 298          |
| 21 | Punjab                   | 495          | 536          | 587          |
| 22 | Rajasthan                | 1746         | 3345         | 2863         |
| 23 | Sikkim                   | 1            | 1            | 1            |
| 24 | Tamil Nadu               | 97           | 154          | 200          |
| 25 | Telangana                | 28           | 61           | 42           |
| 26 | Tripura                  | 2            | 3            | 3            |
| 27 | Uttar Pradesh            | 15327        | 15833        | 16990        |
| 28 | Uttarakhand              | 483          | 105          | 376          |
| 29 | West Bengal              | 3506         | 3129         | 3119         |
|    | <b>TOTAL STATE(S)</b>    | <b>31441</b> | <b>32143</b> | <b>35280</b> |
| 30 | A & N Islands            | 0            | 0            | 0            |
| 31 | Chandigarh               | 14           | 6            | 17           |
| 32 | D&N Haveli               | 0            | 0            | 0            |
| 33 | Daman & Diu              | 0            | 1            | 1            |
| 34 | Delhi UT                 | 859          | 413          | 765          |
| 35 | Lakshadweep              | 0            | 0            | 0            |
| 36 | Puducherry               | 5            | 1            | 1            |
|    | <b>TOTAL UT(S)</b>       | <b>878</b>   | <b>421</b>   | <b>784</b>   |
|    | <b>TOTAL (ALL INDIA)</b> | <b>32319</b> | <b>32564</b> | <b>36064</b> |